

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
GEORGE DISTRIBUTORS PRIVATE LIMITED - IN CIRP

Was Operating in Manufacturing Activities

At Balaji Spinning, College Square P.O. Nuagam, Aska - 761111, Orissa (Regd. Office Address)

(Under Sub-Regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN & CIN/LLP No.	George Distributors Private Limited CIN: U51909OR2002PTC028328 PAN : AABCG9996M
2	Address of the registered office	Balaji Spinning, College Square P.O. Nuagam, Aska - 761111, Orissa [w.e.f. 16.01.2018]
3	URL of website	Nil
4	Details of place where majority of fixed assets are located	Situated at Balaji Spinning, College Square P.O. Nuagam, Aska - 761111, Orissa
5	Installed capacity of main products/ services	Not Available <i>Note: Based on the available information, the CD is non-operational since 2012</i>
6	Quantity and value of main products/ services sold in last financial year	Based on the Audited Financial Statements for the FY 2018-19, the revenue was NIL.
7	Number of Employees / Workmen	As per information obtained from EPFO web portal (www.epfindia.gov.in), presently there are no employees of the CD.
8	Further details including last available financial statements (with schedule) of two years, list of creditors are available at URL:	The Expression of Interest shall be submitted strictly in the manner set out in the 'Detailed Invitation for EOI' document. The said document, containing the relevant dates, together with the Audited Financial Statements for the financial years 2017-18 and 2018-19, may be obtained by sending an email request to gdpl.cirp@gmail.com . The List of Creditors is available for inspection on the IBBI web portal at www.ibbi.gov.in
9	Eligibility for resolution applicants under section 25(2)(h) of the code is available at URL:	Eligibility Criteria is included in the 'Detailed Invitation for EOI' document which can be obtained by sending email to gdpl.cirp@gmail.com
10	Last date for receipt of expression of interest	06.11.2025
11	Date of issue of provisional list of prospective resolution applicants	10.11.2025
12	Last date for submission of objections to provisional list	15.11.2025
13	Date of issue of final list of prospective resolution applicants	17.11.2025
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20.11.2025
15	Last date for submission of resolution plans	20.12.2025
16	Process email id to submit Expression of Interest	gdpl.cirp@gmail.com
17	Details of the corporate debtor's registration status as MSME	Not Available

Sd/-

CA Santanu Brahma

Resolution Professional of George Distributors Pvt. Ltd.

IBBI Regn. No.: IBBI/IPA-001/IP-P-01482/2018-2019/12251 (AFA valid till 31.12.2025)

AH-276, Salt Lake, Sector II, Kolkata 700091, West Bengal

for George Distributors Private Limited

Kolkata, the 22nd day of October, 2025

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